

Name of the Corporate Debtor:M/s Stellence Pharmascience Pvt Ltd; Date of Commencement of CIRP: 06.03.2024; List of Creditors as on: 08.07.2024

Summary of Other Creditors

Sr . No .	Claim ID	Name of Creditor	Nature of Claim Filed	Details of Claim received		Details of Claim admitted			Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee	Amount of any mutual credit, debts etc. (Rs.)	Details of any mutual credit , debts etc. if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
				Date of Receipt	Amount Claimed	Date of admission/update	Amount of claim admitted (Rs.)	Category in which claim is admitted											
1	RPC-1	Chandevi Ltd	Form C	20.03.2024 & 16.04.2024	184,699,083.82	25.03.2024 & 24.04.2024	157,819,393.00	Other Creditors	Yes	N.A	-	N.A	N.A	0	0	0	26,879,690.82	Only Amount of Rs. 157819393 was recovered by HDFC Bank in ODSBLC	SBLC invocation of Chandevi Limited. Claim in USD 2214538.98, As per HDFC OD SBLC Loan the amount was 157819393 was issued by HDFC Bank and not by Chandevi Limited. Claim is inadmissible under Financial Creditor Category as no loan was given by Chandevi Limited, No proof of claim as Financial Debt is submitted, the Loan was given by HDFC Bank against

																			SBLC, provisionally admitted as an Other Debt subject to further verification.
2	RPC-2	Ramchandra n Radhakrishn an	Fom C	12.04.2024	90,538,380.00	13.04.2024 & 14.06.2024	90,538,380.00	Other Creditors	Yes	N.A	-	N.A	N.A	0	0	0	-	No proof of claim is submitted by Claimant in support of Financial Debt. Admission is provisional.	Claimant is unable to prove the debt as Financial Debt. Claim rejected as Financial Debt as per mail dated 14.06.2024. Provisionally admitted as Other Debt subject to Further verification and validation
3	RPC-3	R Ramachandra ran	Form D	20.03.2024	7,533,549.00	08.07.2024	7,533,549.00	Other Creditors	Yes	N.A	-	N.A	N.A	0	0	0	-	No proof of claim is submitted by Claimant. Admission is provisional.	Director Remuneration, No proof of employment contract with the Corporate Debtor, Admitted as Other Creditors Claim under Director Salary
4	RPC-4	Akash Mathur	Form C	20.03.2024	7,700,000.00	25.03.2024 & 16.06.2024	-	N.A	Yes	N.A	-	N.A	N.A	0	0	0	7,700,000.00	No proof of claim submitted, No actual transaction made	No proof of claim submitted, No actual transaction made to the CD

																			to the CD	
5	PRC-5	Francis Pinto & Chantal Pinto	Form C	20.03.2024 & 16.04.2024	30,000,000.00	25.03.2024 & 24.04.2024	30,000,000.00	Other Creditors	Yes	N.A	-	N.A	N.A	0	0	0	-	-	Claimant is unable to prove the debt as Financial Debt. No supporting documents provided.	
6	RPC - 6	Akash Mathur	Form B	20.03.2024	20,503,857.00	27.03.2024	-		Yes	N.A	-	N.A	N.A	0	0	20,503,857.00	0	No documents / evidences provided in support of claim, No invoices received at the end of Corporate Debtor, infact, as per the last received invoices the Claimant is the debtor of the CD	No documents / evidences provided in support of claim, No invoices received at the end of Corporate Debtor, infact, as per the last received invoices the Claimant is the debtor of the CD	
		Total			340,974,869.82		285,891,322.00				-							55,083,547.82		

HAVEN KUMAR JAIN
 INSOLVENCY
 PROFESSIONAL
 I.P. REGN. NO. 001/IP-P00650/2017-2018/1/1097